

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI V V KATHARE  
COURT 53 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 23-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100097/2017	The State of CBI Vs Jaipal Mahadev Prasad Swami and others	SPP P.B. GAIKWAD  Adv. Shingnapurkar
<b>( Main Matter REMAND APPLN CBI/0100861/2017)</b>				
<b><u>ARGUMENT ON EXH.READY</u></b>				
2	SPL CASE CBI	100069/2014	The State CBI ACB Vs Dayashankar Randhour Singh	Adv.Pasbola for A1, Adv.Sawant for A-2

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